- (c) whether adequate raw-materials have been found or earmarked for these new paper mills; and
  - (d) if so, the details thereof?

The Minister of State in the Ministry of Industry (Department of Industrial Development and Department of Heavy Industry) (Shrimati Krishna Sahi): (a) No, Sir.

(b) to (d) Does not arise.

#### AIIMS

# 2142. Shri A. Charles: Will the Minister of Health and Family Welfare be pleased to state:

- (a) Whether the Management and Administeration of the All India Institute of Medical Sciences is almost paralysed for the last several months;
- (b) whether the recruitments to various posts including some of the heads of Department have not been done so far; and
- (c) the steps taken to streamline the administration and to bring normalcy in this Institute?

The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera): (a) No. Sir.

- (b) Action is in process to select suitable candidates for the posts of Professor in various discipline and for promotion to the posts of Associate Professor and Addl. Professor under the Assessment Promotion Scheme. Matter of reservation in appointment to the post of Assistant Professor is sub-judice.
  - (c) The Institute is functioning smoothly.

#### **SOLAR ENERGY IN RAJASTHAN**

- 2143. Shri Anand Ratna Maurya: Will the Prime Minister be pleased to state:
- (a) whether the government have taken some new initiatives for harnessing the potential of solar energy in the desert region of Rajasthan;
  - (b) if so, the details thereof;
- (c) whether the Government propose to declare an exclusive Solar Energy Enterprise Zone (SEEZ);
  - (d) if so, the objectives and special features thereof; and
- (e) the time by which is likely to start in that region and the time frame fixed for completion of projects?

The Minister of State in the Ministry of Non-

Conventional Energy Sources and Minister of State in the Ministry of Agriculture (Shri S. Krishna Kumar): (a) and (b) Initiative for harnessing the potential of solar energy in the desert region of Rajasthan include the feasibility of setting up a 35 MW Solar Thermal Power Plant at Mathania in Jodhpur district of the State. A proposal has been received from a US hased company for setting up of a Solar Photovoltaic power plant of an aggregate capacity of 150 MW in a phased manner on Build-Own Operate (B-O-O) basis. In addition, the concept of establishing a Solar Energy Enterprise Zone (SEEZ) has also been mooted.

- (c) and (d) The concept of SEEZ is mainly to offer land, infrastruture and other facilities in the solar resource—rich region in Western Rajasthan to facilitate full commercialisation of solar energy technologies. SEEZ could provide facilities for establishment of solar energy equipment manufacturing units as well as installation of solar power generation projects.
- (e) After their finalisation, and subject to necessary approvals and mobilisation of financial resources, work on both the solar power project could start during 1996-97.

### **MILLON WELLS**

- 2144. Prof. Ummareddy Venkateswarlu: Will the Minister of Rural Areas and Employment be pleased to state:
- (a) the amount spent so far, State and year-wise under the "Million Wells" scheme:
- (b) whether the Government ensure that the money has been properly spent; and
  - (c) if so, the details thereof?

The Minister of State in the Ministry of Rural Areas and Employment (Department of Rural Development) (Shri Uttambhai Harjibhal Patel): (a) A statement showing the expenditure incurred, statewise and yearwise under the Million Wells Scheme (MWS) is enclosed.

(b) and (c) Yes, Sir. The guidelines laid out for the Million Wells Scheme (MWS) has built in provisions to ensure that the funds are spent for the specified purpose only. Further, the progress under the scheme is being monitored by the Ministry of Rural Areas and Employment on the basis of monthly, quarterly and annual reports received from the respective state governments. In order to obtain a first hand feed back, this Ministry under its Area officers scheme deputes senior officers from the Central Government to visit the works taken up under various centrally sponsored rural employment programmes including the Million Wells Scheme.

#### Statement

## Expenditure Under MWS From 1988-89 To 1995-96 (Rs. In Lakhs)

Sl.No.	State/U.T.	1988-89	1989-90	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7	8	9	10
1. ,	Andhra Pradesh	3284.15	524.36	3858.76	4019.94	4267.46	6505.62	5099.95	344.60
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	17.80	39.00	35.94	8.18
3.	Assam	000	0.00	242.33	174.71	370.29	1898.75	1143.16	86.77